## TELECOM REGULATORY AUTHORITY OF INDIA

A-2/14, Safdarjung Enclave, New Delhi-110029

No.1-12/2006-A&P Dated: 27<sup>th</sup> November 2006

To

The Secretary, Department of Legal Affairs The Secretary, Legislative Department Ministry of Law and Justice

All Ministries/Departments Government of India and PSUs.

<u>Sub</u>: <u>Calling applications for filling up the posts of Joint Advisor (Legal) on deputation on foreign service terms.</u>

Sir,

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization requires the services of a qualified and experienced officer for the post of **Joint Advisor (Legal)** to be appointed on deputation basis initially for a period of two years. The details of qualification and experience, etc., are as under:-

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Sl. No.	Name of the Post	Scale of Pay and allowances	Qualification/experience	
1.	Joint Advisor	Rs14300-400-18300	Officers of the Central/State Govt./PSUs with a	
	(Legal)	plus allowances such as	bachelor's degree in Law and 16 years of relevant	
		DA, HRA, CCA etc. as	experience (i) holding of equivalent post on regular	
		per Govt. Rules.	basis or (ii) Officers in Junior Administrative Grade	
			with 4 years of regular service or (iii) 13 years of	
			regular service in Group 'A' of which at least 4 years	
			shall be in the Junior Administrative Grade.	

- 2. TRAI has been exempted from the rule of immediate absorption upto 23.01.2011 by Department of Pension & Pensioner's Welfare for appointment on deputation.
- 3. With effect from 6.12.2006, the office of TRAI is likely to shift to 'Mahanagar Door Sanchar Bhavan', New Delhi. All the Ministries/Departments/PSUs are requested to forward applications in the enclosed proforma alongwith attested copies of ACRs for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately so as to reach Shri A.K. Tewari, Joint Advisor (A&P), Telecom Regulatory Authority of India, 'Mahanagar Door Sanchar Bhavan', Jawaharlal Nehru Marg (old Minto Road), Next to Zakir Husain College, New Delhi 110 002.
- 4. Last date for receipt of the application is 26<sup>th</sup> December **2006**.

Yours faithfully,

(A.K. Tewari) Joint Advisor (A&P)

Tel.: 26101622

## Copy to:

- 1. Chairman, TRAI
- 2. Member (AKS), TRAI
- 3. Secretary, TRAI
- 4. All Principal Advisors /Advisors